

when extra rush could not be cleared by normal train services and even by attaching extra coaches. Even in January, 1979, it was agreed with the representative of Rashtriya Swayam Sevak Sangh that the special train would be run on full tariff rates but could not be enforced due to very little time being available. In February '80 the party was advised to fulfil the formalities well in time but did not do so and the special train was not run.

Auction of scrap material's at railway depots

714. SHRI BISHAMBHAR NATH PANDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that at all Indian Railway depots scrap material worth crores of rupees is being sold through public auction;

(b) if so, what is the quantity sold and the auction money realised

(b)

during the last three years year-wise; and

(c) whether some social workers from Jhansi had made a suggestion to the Railway Minister in 1977-79 that this scrap material should be used in the Railway workshops for producing necessary parts like cast iron sleepers etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Scrap arising on the Railways are utilised by the railways themselves to the maximum extent. The items which cannot be utilised by railways and the surplus quantities left over after maximum utilisation and after meeting the requirements of Government Departments and Public Sector Undertakings are disposed of by public auction[tender].

	1977-78		1978-79		1979-80	
	Quantity	Value	Quantity	Value	Quantity	Value
Scrap	275153 M/T	Rs 39.47 Crores	281595 M/T	Rs. 55.80 Crores	186763 M/T	Rs 48.62 Crores
Condemned Rolling Stock	5994 Units		4573 Units		4825 Units	

(c) Yes. References were received from Shri G. P. Sharma, Secretary, Citizen's Relief Committee, Jhansi in November, 1975 and June, 1977 and he was advised that only such scrap which cannot be utilised by the railways, is sold by auction.

Detachment of a bogie from 84 Dn. Delhi-Varanasi Express

715. DR. BHAI MAHAVIR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway station authorities can cancel

any train or detach any bogie from any train and at any time;

(b) whether it is also a fact that on 17th May, 1980, a 2nd Class two-tier bogie No. 4540 attached to 84 Dn. Delhi-Varanasi Express was detached from the train just before the train was to leave, while passengers already had their booking in the bogie;

(c) if so, what were the reasons for detaching the said bogie without any prior notice; and

(d) what action Government propose to take in such cases so as to